

Pending Applications of Freedom Fighters from Maharashtra

2053. SHIRAM NAIK: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of pending applications for freedom fighters pension received from Maharashtra as on 31.10.1991;

(b) the number of cases which are pending for more than three years;

(c) the number of cases which were recommended by the Government of Maharashtra;

(d) the reasons for not granting freedom fighter pension to such applicant;

(e) whether Government are aware that majority of these freedom fighters are on the fag end of their lives; and

(f) the steps Government propose to take to decide these applications?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIM.M. JACOB)

(a) 731 applications which have been received recently, are pending.

(b) No case is pending for more than three years.

(c) and (d). Recommendation of State Government is not the sole criterion to grant pension. Cases must satisfy the eligibility criteria of the Central Scheme.

(e) and (f). All applications received before the prescribed date, that is 31.3.1982 have been considered at least once. Even in respect of further consideration of

applications efforts are continuously made to deal with them at the earliest.

T.V. Serials Pending for Scrutiny

2854. SHIRAM NAIK: Will the Minister of INFORMATION & BROADCASTING be pleased to state:

(a) the number of T.V. serials languagewise pending for scrutiny with the Government;

(b) the number of T.V. serials pending for more than three years, more than two years and more than one year respectively;

(c) the steps taken/proposed to be taken to clear those serials; and

(d) time bound programme for the same?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARIGIRJA VYAS): (a) to (d). According to Doordarshan, 3545 proposals for sponsored T.V. serials in Hindi for telecast on the national network received against their invitation of October, 1990 are pending clearance. All these are under various stages of evaluation.

Alcatele Proposal

2855. SHRISANAT KUMAR MANDAL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have considered ALCATEL'S proposal for the transfer of technology for the manufacture of the contemporary version of E-10 exchanges to the Indian Telephone Industries and its financial viability particularly the payment of 5 per cent rate of royalty payment;

(b) if so, the decision if any, taken in the